

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 150 OF 2015  
IN DFR NO. 629 OF 2015**

**Dated: 08<sup>th</sup> July, 2015**

**In the matter of:-**

Star Wire (India) Vidyut Pvt. Ltd. ...Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **12.08.2015**.

**COURT MASTER**